

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2017 &  
IA NOS. 198 & 200 OF 2017**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Transmission Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh  
Mr. S. D. Sharma (G.M.) (Rep.)

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Shivankur Shukla for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.11.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*